

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 12.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (CAA) No.08/230/2024
NAME OF THE COMPANY	Veer East Realty India Pvt Ltd (Transferor Co.1) & Hoster Labs Pvt Ltd (Transferor Co.2) & Honour Lab Ltd (Transferee Co. or Demerged Co.) and Anaika Infracon Pvt Ltd (Resulting Co.)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

**ORDER**

**Present:** Ld. Counsel Mr. V.B Raju for the Petitioner.  
Ms. Kusum Yadav from the RD office.

For filing of RD report, **matter is adjourned to 30.08.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**